

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2019

**PRIORITY CAUSE LIST – 1**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 243/BB/2018	For admission	Sec 7 of I&B code 2016	M/s Pridhvi Asset Reconstruction & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatte) Pvt Ltd	Mr Dushyantha Kumar Southern Resolution Professions LLP, Mr. Kumar Anurag Sinha, Advocate

ADVOCATE FOR PETITIONER/s:

SHARAN A KUKREJA  
TANVI KISHORE  
FOR CYRIL AMARCHAND MANGALDAS  
9845650825

ADVOCATE FOR RESPONDENT/s:

K. DUSHYANTHA KUMAR  
9341223937

*Tanvi Kishore*

*D. Dushyantha*

**ORDER**

Heard Shri Sharan A. Kukreja along with Ms. Tanvi Kishore, learned Counsels for the Petitioner and Shri K. Dushyantha Kumar, learned Counsel for the Respondent. Learned Counsel for the Respondent requests time. Post the case on **13.09.2019**.

*Ashok Kumar Mishra*  
MEMBER(T)

Puja

*Verified*  
*Court Officer*

*Rajeswara Rao Vittanala*  
MEMBER(J)